

National Company Law Tribunal

Allahabad Bench

CP NO. 25 / ALD / 2017 (A No. 73 / 2017)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 26.10.2017

NAME OF THE COMPANY: JODPL Ltd

SECTION OF THE COMPANIES ACT: 60(5) of I & B of 2016

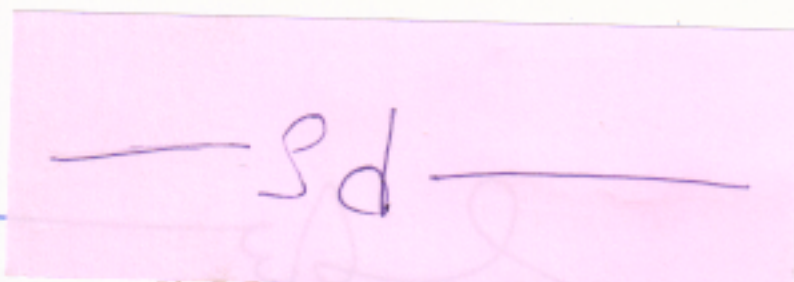
<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	BISHWAS DUBEY	ADV	Axis Bank	
2.	RAM KAUSHIK	ADV	"	Ramkaushik
3.	GUNJAN JADWANI	ADV.	CORP APPLICANT	Gunjan
4.	SIDDHANT KANT	ADV	FOR RR RP. FOR RP	Siddhant

CP NO.(IB)25/ALD/2017, CA NO.73/2017

Parties are represented by their respective counsels. The Ld. RP through Committee of Creditors (COC) convey its decision after reconsidering in the case of the Axis Bank but now reiterated its stands earlier taken in the COC. The arguments are heard and order is reserved.

Dated:26.10.2017

Typed by:  
Kavya Prakash Srivastava  
(Stenographer)

  
H.P. Chaturvedi, Member (Judicial)